

2023 High Court, Appellate Side Calcutta

DATED: CALCUTTA, THE 19th APRIL, 2023

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 34 (thirty four) vacancies declared vide Court's Notification No. 471-R(JS) dated 24.01.2023, for the 101 eligible WBS Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue	:	8st Floor, Sesquicentenary Building, High Court, Calcutta
Date	:	2nd, 3rd and 8th May, 2023 (33 officers on first day and 34 officers on other days as per Schedule enclosed)
Time	:	04.00 P.M. onwards (on first two days) and from 3:30 P.M. on 8th May, 2023.
Reporting Time & Place	:	3.30 P.M. (on first two days) and 3.00 P.M. on 8th May, 2023, at the Registrar's Lounge, 8th Floor, Sesquicentenary Building, High Court, Calcutta

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS FOR THE YEAR 2022**

ON 02.05.2023 : 4.00 P.M. onwards

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Hidayatullah Bhutia	CJ(SD), Ranaghat, Nadia
2.	Shri Tito Rob	CJ(SD), Jhargram
3.	Shri Sambhu Sarkar	CJ(SD), Sealdah, South 24-Parganas
4.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
5.	Shri Sudip Bhattacharya	ACJM, Serampore, Hooghly
6.	Shri Sanjay Chowdhury	CJM, Krishnagar, Nadia
7.	Shri Ratan Kumar Gupta	CJM, Cooch Behar
8.	Shri Sumit Adhikari	CJM, Jhargram
9.	Shri Sadhan Mondal	CJ(SD), Chanchal, Malda
10.	Shri Tarun Kumar Mondal	CJM, Asansol, Paschim Bardhaman
11.	Shri Prasun Ghosh	CJM, Raiganj, Uttar Dinajpur
12.	Shri Nirupam Kar	CJM, Howrah
13.	Smt. Arpita Ghosh	Secretary, DLSA, Malda
14.	Karim Ur Reza	CJ(SD), Basirhat, North 24-Parganas
15.	Shri Indranil Chatterjee	CJ(SD), Addl. Court, Sadar, Bankura
16.	Smt. Rina Talukdar	CJM, Sadar, Purulia
17.	Sri Biswanath Pramanik	CJ(SD), Katwa, Purba Bardhaman
18.	Smt. Shrutirupa Ghosh (Majee)	CJM, Tamluk, Purba Medinipur
19.	Sri Hindol Roy	CJ(SD), 1 st Court, Paschim Medinipur
20.	Sri Sujit Kumar Bandyopadhyay	CJ(SD), 2 nd Court, Malda Sadar
21.	Sri Saibal Dutta	CJM, Jalpaiguri
22.	Smt. Krishnanjana Ray	CJ(SD), Sadar, Purba Bardhaman
23.	Sri Arnab Dutta	ACJM, Kakdwip, South 24-Parganas
24.	Sri Alokesh Das	CJM, Berhampore, Murshidabad
25.	Sri Aniruddha Saha	Registrar, City Sessions Court, Calcutta
26.	Sri Sujoy Kumar Sarkar	ACJM, Raghunathpur, Purulia
27.	Smt. Suparna Chaudhury	CJ(SD), 1 ST Court, Rampurhat, Birbhum
28.	Smt. Aditi Ghosh	Secretary, DLSA, Murshidabad
29.	Smt. Hemantika Sundas	CJ(SD), Raiganj, Uttar Dinajpur
30.	Smt. Jayati Saha	Registrar, Howrah Sadar
31.	Smt. Asmita Samajder	CJ(SD), 9 th Court, Alipore, South 24-Parganas
32.	Sri Sutirtha Banerjee	CJM, Alipore, South 24-Parganas
33.	Sri Jagojyoti Bhattachjee	CJM, Bankura

ON 03.05.2023 : 4.00 P.M. onwards

34.	Sri Debajyoti Mukherjee	ACJM, Kalna, Purba Bardhaman
35.	Sri Dhiman Barman	CJ(SD), 2 nd Court, Sadar, Howrah
36.	Sri Megh Dorji Moktan	CJ(SD), 5 th Court, Alipore, South 24-Parganas
37.	Sri Susangeet Kumar Das	CJ(SD), Chandannagar, Hooghly

38.	Sri Sandip Kumar Kundu	CJM, Barasat, North 24-Parganas
39.	Smt. Edwin Lepcha	CJM, Kalimpong
40.	Sri Monodeep Dasgupta	ACJM, Ranaghat, Nadia
41.	Sri Sounak Mukherjee	CMM, Kolkata
42.	Sri Arindam Dutta	ACJM, Lalbagh, Murshidabad
43.	Nuruzzaman Ali	ACJM, Kalyani, Nadia
44.	Smt. Suparna Ray-II	CJ(SD), 3 rd Court, Alipore, South 24-Parganas UOT as Registrar, DJ's Court, Alipore, South 24-Pgs.
45.	Sri Mandip Saha Roy	Additional Secretary, Juvenile Justice Committee, High Court, Appellate Side, Calcutta
46.	Sri Anil Kumar Kushwaha	ACJM, 2 nd Court, Baruipur, South 24-Parganas
47.	Sri Parag Neogi	CJ(SD), Kharagpur, Paschim Medinipur
48.	Sm. Mou Ghatak Majumdar	ACJM, Katwa, Purba Bardhaman
49.	Smt. Sutapa Mullick	Secretary, DLSA, Purba Bardhaman
50.	Smt. Sushmita Gayen Mukherjee	ACJM-cum-CJ(SD), Kakdwip, South 24-Parganas
51.	Sri Debarghya Biswas	CJM, Port Blair, A & N Islands
52.	Sri Soumitra Kumar Ganguly	CJ(SD), 2 nd Court, Tamluk, Purba Medinipur
53.	Sri Sujoy Bal	CJ(SD), Tamluk, Purba Medinipur
54.	Sri Surajit Mondal	Sr. Municipal Magistrate, Kolkata
55.	Smt. Indrani Gupta	Secretary, DLSA, Raiganj, Uttar Dinajpur
56.	Sri Durgasankar Rana	ACJM, Bishnupur, Bankura
57.	Sri Anindya Ray	CJM, Darjeeling
58.	Sri Amitabha Das-II	Secretary, DLSA, Asansol, Paschim Bardhaman
59.	Sri Suman Kumar Ghosh	CJ(SD), Additional Court, Sadar, Purulia
60.	Smt. Sarmistha Ghosh-I	CJ(SD), 2 nd Additional Court, Sadar, Purba Bardhaman
61.	Sri Indranil Halder	ACJM, Alipore, South 24-Parganas
62.	Smt. Himika Das (Banerjee)	CJ(SD), Islampur, Uttar Dinajpur
63.	Md. Ehteshamuddin	Deputy Registrar, National Green Tribunal, EZB, Kolkata
64.	Smt. Tanusree Dutta	CJM, Paschim Medinipur
65.	Sri Mrityunjay Karmakar	Judge, Small Causes Court, Sealdah, South 24-Parganas
66.	Sri Subhankar Biswas	ACJM, Bidhannagar, North 24-Parganas
67.	Smt. Tanima Das	ACJM, Dinhat, Cooch Behar

ON 08.05.2023 : 3.30 P.M. onwards

68.	Sri Anupam Sarkar	Registrar, Sadar, Paschim Medinipur
69.	Sri Mrinal Kanti Mandal	CJM, Malda
70.	Shri Santanu Ganguly	CJ(SD), Uluberia, Howrah
71.	Smt. Mahua Roy (Basu)	Deputy Director (Legal), Health & Family Welfare Department, Govt. of WB, on deputation
72.	Smt. Suparna Sarkar	Secretary, DLSA, Howrah, on deputation
73.	Sri Arvind Mishra	Deputy Registrar, Lokpal of India, New Delhi, on deputation
74.	Smt. Susmita Chowdhury	CJ(SD), 2 nd Court, Contai, Purba Medinipur
75.	Sri Prabir Mahapatra	ACJM, Krishnanagar, Nadia

76.	Sri Rudra Prasad Ray	Competent Authority, Metro Railway, Kolkata Since 06.08.2019 U.O.T. as ACJM, Kurseong, Darjeeling
77.	Sri Raja Mukherjee	Deputy Registrar, West Bengal State Administrative Tribunal (SAT)
78.	Sri Bishal Mangrati	Secretary, DLSA, Kalimpong
79.	Smt. Dolma Sherpa	ACJM, Raiganj, Uttar Dinajpur
80.	Sri Subhadeep Ray	ACJM, Bolpur, Birbhum
81.	Sri Sukumar Mondal	Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation
82.	Sri Krishnendu Sarkar	ACJM, Islampur, Uttar Dinajpur
83.	Sri Sanjay Naskar	CJM, Hooghly
84.	Smt. Jyotsna Roy	CJ (SD), Bishnupur, Bankura
85.	Smt. Madhumita Chowdhury	Judge, 6 th Court, PSCC, Calcutta
86.	Sri Maniklal Jana	Secretary, DLSA, North 24-Parganas
87.	Smt. Sathi Mukherjee	ACJM, Arambagh, Hooghly
88.	Sri Sanjeet Ambastha	Secretary, DLSA, Nadia
89.	Sri Ajay Raj Syangden	ACJM, Uluberia, Howrah
90.	Smt. Gladys Bomjan	Secretary, DLSA, Jalpaiguri
91.	Sri Subhadeep Biswas	Deputy Secretary, Judicial Department, Govt. of WB, on deputation
92.	Smt. Sangita Chatterjee	Secretary, DLSA, Balurghat
93.	Md. Rafique Alam	CJM, Mayabundar, A & N Islands
94.	Sri Rishi Kushary	CJ(SD), Additional Court, Sadar, Hooghly
95.	Sri Binay Kumar Nonia	ACJM, Sealdah, South 24-Parganas
96.	Smt. Purba Kundu	CJ(SD), Haldia, Purba Medinipur
97.	Sri Ranabir Mohan Chatterjee	Administrative Officer WBJA, Calcutta
98.	Smt. Debasree Lahiri	ACJM, Alipurduar, Jalpaiguri
99.	Sri Argha Banerjee	Judge, 2 nd Labour Court, Kolkata, on deputation
100.	Sri Ayan Majumdar	Deputy Secretary, SLSA, WB
101.	Sri Pabitra Sen	ACJM, 2 nd Court, Kalyani, Nadia

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** are granted permission to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura, Paschim Bardhaman and Andaman & Nicobar Islands** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

By Order,

Sd/-
(Biswarup Bandyopadhyay)
Registrar (Judicial Service)
High Court, A.S., Calcutta.

The 19th April, 2023

2023
High Court, Appellate Side
Calcutta

No. 1779-A

Dated, Calcutta the 19th April, 2023

**From: Biswarup Bandyopadhyay,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.**

To :

1. All the District Judges of West Bengal and the A & N Islands,
2. The Chief Judge, Presidency Small Causes Court/ City Sessions Court, Calcutta
3. The Principal Secretary, Judicial Department, Govt. of W.B.,
Writers' Buildings, Kolkata - 700001
4. The Member Secretary, State Legal Services Authority, W.B.,
City Civil Court Building, Kolkata - 700001.
5. Director, West Bengal Judicial Academy,
AA-III/B-10, Rajarhat, New Town, Kolkata - 700160.

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 34 (thirty four) vacancies declared vide Court's Notification No. 471-R(JS) dated 24.01.2023 involving 101 eligible WBSJ officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that **viva-voce of 101 eligible WBSJ officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **02.05.2023, 03.05.2023 and 08.05.2023**, following the schedule as being **published in Court's website** and also enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the eligible officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura, Paschim Bardhaman and Andaman & Nicobar Islands** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/
Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (4 sheets)